

SPECIAL BENCH
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/153(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI KAUSHALENDRA KUMAR SINGH**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH NOVEMBER, 2022, 02:30 P.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS SALPUTRI MARKETING PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physical)

Mr. Ajay Chaubey, Adv. : For ROC West Bengal
Ms. Hema Mukherjee, Adv

Mr. Sankarsan Sarkar, Adv. : For the Company

ORDER

1. Ld. Counsel for ROC WB present. Ld. Counsel for the Company present.
2. Despite opportunities, rejoinder affidavit has not been file. One weeks' final opportunity is granted for filing rejoinder affidavit, if any.
3. If the same is not done, right to file reply affidavit shall be closed.
4. List this matter on **06/12/2022**.
5. Hard copy of C.P. be also filed before the next date of hearing.

**Kaushalendra Kumar Singh
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**